

SUPREME COURT OF INDIA

This relates to reconsideration of the proposal for appointment of Dr. Sutanu Kumar Patra, one of the seven Advocates whose names were recommended by the Collegium of the Calcutta High Court and approved by the Supreme Court Collegium on 26th March, 2018.

The file relating to the proposal of elevation of Dr. Sutanu Kumar Patra has been referred back, for the reasons recorded therein, to the Chief Justice of India for reconsideration by the Collegium.

On perusal of the reasons recorded in the file, the Collegium resolves that the proposal for elevation of Dr. Sutanu Kumar Patra, Advocate, be remitted to the Chief Justice of the Calcutta High Court.

(Dipak Misra) C.J.I.

(Ranjan Gogoi), J.

(Madan. B. Lokur), J.

August 08, 2018.

